

18.05 hrs.

DEMANDS FOR GRANTS (GENERAL)
1984-85

Ministry of Chemicals and Fertilizers,
Ministry of Communications,
Ministry of Finance etc. etc.

MR. SPEAKER : The question is :

“That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President out of the Consolidated Fund of India TO COMPLETE the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1985, in respect of the heads of demands entered in the second column thereof against :-

- (1) Demand No. 9 relating to the Ministry of Chemicals and Fertilizers.
- (2) Demands Nos. 13 to 17 relating to the Ministry of Communications.
- (3) Demands No. 33 to 44 relating to the Ministry of Finance.
- (4) Demands Nos. 45 and 46 relating to the Ministry of Food and Civil Supplies.
- (5) Demands Nos. 47 to 49 relating to the Ministry of Health and Family Welfare.
- (6) Demands Nos. 61 to 63 relating to the Ministry of Industry.
- (7) Demands Nos. 73 to 75 relating to the Ministry of Planning.
- (8) Demands Nos. 77 to 80 relating to the Ministry of Shipping and Transport.
- (9) Demands No. 81 relating to the Ministry of Social Welfare.

- (10) Demands Nos. 82 and 83 relating to the Ministry of Steel and Mines.
- (11) Demands Nos. 84 to 87 relating to the Ministry of Tourism and Civil Aviation.
- (12) Demands Nos. 88 to 92 relating to the Ministry of Works and Housing.
- (13) Demands Nos. 93 to 95 relating to the Department of Atomic Energy.
- (14) Demands No. 96 relating to the Department of Electronics.
- (15) Demands No. 97 relating to the Department of Environment.
- (16) Demand No. 98 relating to the Department of Ocean Development.
- (17) Demands Nos. 99 to 101 relating to the Department of Science and Technology.
- (18) Demand No. 102 relating to the Department of Space.
- (19) Demand No. 103 relating to the Department of Sports.
- (20) Demands Nos. 104 and 105 relating to the Department of Supply.
- (21) Demand No. 106 relating to Lok Sabha.
- (22) Demand No. 107 relating to the Rajy Sabha.
- (23) Demand No. 108 relating to Department of Parliamentary Affairs.
- (24) Demand No. 109 relating to the Secretariat of the Vice-President.”

The motion was adopted.

No. of Demand	Name of Demand	Amount of Demand for Grant on account voted by the House on 14th March, 1984		Amount of Demand for Grant voted by the House	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
1	2	3		4	
MINISTRY OF CHEMICALS AND FERTILIZERS					
9.	Ministry of Chemicals and Fertilizers.	165,13,38,000	101,52,84,000	825,66,88,000	507,64,17,000
MINISTRY OF COMMUNICATIONS					
13.	Ministry of Communications	94,43,000	7,49,17,000	4,72,15,000	37,45,83,000
14.	Overseas Communications Service.	6,09,14,00	2,30,50,000	30,45,72,00	11,52,50,000
15.	Posts and Telegraphs- Working Expenses	263,54,84,000	...	1317,74,21,000	...
16.	Posts and Telegraphs- Dividend to General Revenues, Appropriations to Reserve Funds and other Expenditure.	53,07,90,000	...	265,39,51,000	...
17.	Capital Outlay on Posts and Telegraphs.	...	137,71,88,000	...	688,59,42,000
MINISTRY OF FINANCE					
33.	Ministry of Finance	1,74,25,000	1,000	8,71,23,000	...
34.	Customs	10,67,93,000	3,67,33,000	53,39,62,000	18,36,62,000
35.	Union Excise Duties	14,36,44,000	...	71,82,20,000	...
36.	Taxes on Income, Estate Duty, Wealth Tax and Gift Tax	15,93,82,000	...	79,69,07,000	...
37.	Stamps.	6,54,91,000	34,33,000	32,74,57,000	1,71,67,000
28.	Audit	17,96,21,000	...	89,81,07,000	...
39.	Currency, Coinage and Mint	13,17,27,000	6,74,05,000	65,86,33,000	33,70,22,000
40.	Pensions	21,21,32,000	...	106,06,62,000	...
41.	Opium and Alkaloid Factories	24,61.84,000	19,40,000	14,62,56,000	97,02,000

1	2	3	4
	Revenue Rs.	Capital Rs.	Revenue Rs.
			Capital Rs.
42. Transfers to State Govern- ments	594 53,47,000	...	1352,78,95,000
43. Other Expenditure of the Ministry of Finance	153,16,15,000	295,62,16,000	759,76,95,000
44. Loans to Government Servants, etc.		17,16,41,000	...
MINISTRY OF FOOD AND CIVIL SUPPLIES			
45. Department of Food	173,51,32,000	8,53,52,000	867,56,59,000
46. Deptmt of Civil Supplies	95,60,000	1,40,59,000	4,77,97,000
MINISTRY OF HEALTH AND FAMILY WELFARE			
47. Ministry of Health and Family Welfare	29,31,000	...	1,46,53,000
48. Medical and Public Health	42,44,25,000	14,48,91,000	212,24,72,000
49. Family Welfare	98,19,51,000	8,33,000	390,97,55,000
MINISTRY OF INDUSTRY			
61. Ministry of Industry	23,14,000	...	4,65,73,030
62. Industries	34,87,83,000	74,00,01,000	119,89,15,000
63. Village and Small Industries	24,57,53,030	27,13,87,000	122,87,66,000
MINISTRY OF PLANNING			
73. Ministry of planning	1,09,000	...	5,46,000
74. Statistics	4,09,31,000	...	20,46,58,000
75. Planning Commission	1,19,35,000	...	5,96,66,000
MINISTRY OF SHIPPING AND TRANSPORT			
77. Ministry of Shipping and Transport	89.52,000	...	4,47,60,000

1	2	3		4	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
78.	Roads	34,28,44,000	38,86,99,000	171,42,22,000	194,34,96,000
79.	Ports, Lighthouses and Shipping	15,71,12,000	29,67,30,000	78,55,62,000	148,35,50,009
80.	Road and Inland Water Transport	2,66,76,000	25,83,97,000	3,33,78,000	54,57,84,000
MINISTRY OF SOCIAL WELFARE					
81.	Ministry of Social Welfare	16,49,68,000	22,18,000	73,58,40,000	1,10,90,000
MINISTRY OF STEEL AND MINES					
82.	Department of Steel	65,34,000	159,12,61,000	3,26,67,000	600,63,33,000
83.	Department of Mines	18,64,27,000	93,28,33,000	93,21,36,000	97,41,67,000
MINISTRY OF TOURISM AND CIVIL AVIATION					
84.	Ministry of Tourism and Civil Aviation	21,28,000	...	1,06,39,000	...
85.	Meteorology	4,37,61,000	1,07,00,000	21,88,05,000	5,35,00,000
86.	Aviation	7,68,35,000	14,37,67,000	38,41,74,000	71,88,33,000
87.	Tourism	1,97,46,000	1,93,51,000	9,87,28,000	9,67,52,000
MINISTRY OF WORKS AND HOUSING					
88.	Ministry of Works and Housing	32,60,000	...	1,62,99,000	...
89.	Public Works	19,05,50,000	10,54,02,000	95,27,41,000	52,70,11,000
90.	Water Supply and Sewerage	41,16,00,000	...	205,80,00,000	...
91.	Housing and Urban Development	5,19,50,000	21,09,35,000	25,97,50,000	50,46,78,000
92.	Stationery and Printing	10,29,91,000	...	51,49,58,000	...

1	2	3	4	5	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
DEPARTMENT OF ATOMIC ENERGY					
93.	Department of Atomic Energy	18,59,000	...	92,93,000	...
94.	Atomic Energy Research, Development and Industrial Projects	26,95,02,000	60,54,91,000	134,75,13,000	3,02,74,54,000
95.	Nuclear Power Schemes	31,12,48,000	23,33,33,000	155,62,40,030	116,66,67,000
DEPARTMENT OF ELECTRONICS					
96.	Department of Electronics	5,37,00,000	3,86,33,000	24,85,00,000	17,71,67,000
DEPARTMENT OF ENVIRONMENT					
97.	Department of Environment	4,33,45,000	1,33,000	21,67,24,000	6,67,000
DEPARTMENT OF OCEAN DEVELOPMENT					
98.	Department of Ocean Development	3,62,66,000	55,00,000	17,53,34,000	2,75,00,000
DEPARTMENT OF SCIENCE AND TECHNOLOGY					
89.	Department of Science and Technology	8,53,41,000	46,17,000	42,67,08,000	2,30,83,000
100.	Survey of India	5,41,65,30	1,67,000	27,08,27,000	8,33,000
101.	Grants to Council of Scientific and Industrial Research	18 83,33,000	...	94,16,67,000	...
DEPARTMENT OF SPACE					
102.	Department of Space	21,94,36,000	15,08,59,000	73,11,89,000	72,72,96,000
DEPARTMENT OF SPORTS					
103.	Department of Sports	4,33,00,000	1,32,000	21,65,00,000	6,63,000

1	2	3	4
		Revenue Rs.	Capital Rs.
DEPARTMENT OF SUPPLY			
104.	Department of Supply	7,40,000	...
105.	Supplies and Disposals	2,29,67,000	...
PARLIAMENT, DEPARTMENT OF PARLIAMENTARY AFFAIRS, SEC- RETARIATS OF THE PRESIDENT AND VICE-PRESIDENT AND UNION PUBLIC SERVICE COMMISSION			
106.	Lok Sabha	1,74,78,000	...
107.	Rajya Sabha	62,75,000	...
108.	Department of Parlia- mentary Affairs	6,42,000	...
109	Secretariat of the Vice- President	1,62,000	...

18,05 hrs.

APPROPRIATION (NO. 3) BILL*. 1984

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the service of the financial year 1984-85.

MR. SPEAKER : The question is :

“That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the service of the financial year 1984-85.”

The motion was adopted

* Published in Gazette of India Extraordinary, Part II, Section 2 dated 17-4-84.

SHRI PRANAB MUKHERJEE :
introduce** the Bill.

I beg to move** :

“That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1984-85, be taken into consideration”.

MR. SPEAKER : Motion moved :

“That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of financial year 1984-85, be taken into consideration.”

**Introduced moved with the recommendation of the President.

SHRI SATISH AGARWAL (Jaipur) :
Not certain sums, but heavy sums.

MR.-SPEAKER : Shri Ramavatar Shastri.

श्री रामावतार शास्त्री (पटना) : आपकी अनुमति से अध्यक्ष जी, मैं बैठ कर ही बोलना चाहता हूँ :—

सभापति महोदय : आप बैठ करके ही बोलिए ।

श्री रामावतार शास्त्री : अध्यक्ष जी, मैं विनियोग विधेयक, 1984 के क्रम में निम्न सवालों पर मंत्री महोदय की प्रतिक्रिया जानना चाहता हूँ ।

- (1) स्वतंत्रता सेनानियों के मेशन में वृद्धि : मैं आज पुनः उन फटेहाल और महंगाई की मार से पीड़ित सेनानियों की दयनीय स्थिति की ओर आपका ध्यान आकृष्ट करना चाहता हूँ जिनकी त्याग तपस्या और वीरता के फलस्वरूप स्वतंत्रता प्राप्त के बाद आप गद्दीनशीं हैं और ऐशो-आराम का जीवन व्यतीत कर रहे हैं । अगर आप सचमुच में उनका आदर करना चाहते तथा उनसे देश के नौजवानों की प्रेरणा दिलाना चाहते हैं तो उनकी कठिनाइयों को दूर करने के लिए अबिलम्ब कदम उठावें । उनकी पेंशन की राशि को तीन सौ रुपये माहवारी से बढ़ाकर पाँच सौ रुपये माहवारी कर दें तथा पैसों की कमी का बहाना न करें । उनकी विधवाओं को भी उनके बराबर ही पेंशन की राशि दें । अगर आप चाहें तो पैसों का बन्दोबस्त कर सकते हैं । अगर कुछ दूसरे मर्दों से

भी काट कर स्वतंत्रता सेनानियों को देना पड़े तो आपको खुशी के साथ बैसा करना चाहिए ।

- (2) सरकारी कर्मचारियों को महंगाई भत्ता : इस सवाल को भी मैं बार-बार उठा चुका हूँ । देश के 35 लाख कर्मचारियों, जिनमें लोक-सभा और राज्य सभा के कर्मचारी भी शामिल हैं, वे दिनों दिन बढ़ती हुई महंगाई के शिकार हैं । उनकी महंगाई भत्ते की राशि का पाँच किशत बकाया है । सम्भवतः छठी किशत भी हो गयी हो । कहने के लिए आपने इस मद के लिए बजट में राशि भी सुरक्षित कर रखी है, फिर बकाया किशतों के भुगतान में अनावश्यक बिलम्ब के कारण क्या है । कर्मचारियों में इस सवाल को लेकर घोर असंतोष है और वे इस मांग को लेकर गिरफ्तारी भी देने लगे हैं । अतः उनका आन्दोलन ज्यादा न भड़क सके, इसके लिए आवश्यक है कि, उनके महंगाई भत्ते का भुगतान आपशीघ्र करने की व्यवस्था करें । कर्मचारियों का पेट अब आपके खोलले आश्वासनों से नहीं भरने वाला है । कृपया आप भुगतान सम्बन्ध में अभी ही इस सदन में घोषणा करें ।
- (3) बैंकों से ऋण मिलने में कठिनाईयाँ : बेरोजगारों, लघु उद्यमियों, कुटीर उद्योगों अदि को बैंकों से ऋण देने के प्रावधान हैं । परन्तु खेद है कि राष्ट्रीयकृत बैंकों से न इन लोगों को और न किसानों को ही आसानी के साथ ऋण मिल रहे हैं । बैंकों के अधिकारी ऋण तभी देते हैं जब उन्हें दस प्रतिशत राशि बूस में देनी पड़ती

है। जो लोग ऐसा नहीं करते वे दौड़ते-दौड़ते थक कर बैठ जाते हैं। मेरे क्षेत्र में प्रायः सभी प्रखण्डों से मुझे इस प्रकार की शिकायतें मिल रही हैं। पटना नगर के अतिरिक्त फुलवारी झरीफ, दानापुर, बिहटा, नौबतपुर, जानीपुर, खगोल एवं निकट के मसौढ़ी, धनख्वा पुनपुन, पतुहा आदि प्रखण्डों में ऋण देने में बाधलिया मची हुई है। इस संबंध में उच्चस्तरीय जांच कर अविलम्ब कार्यवाही करने की जरूरत है।

- (4) इन्दिरागांधी हृदय रोग संस्थान : पटना में यह संस्थान वर्षों से बिहार एवं कुछ अन्य राज्यों के हृदय रोगियों की चिकित्सा अच्छी तरह से करता आ रहा है। यह सेवा और अच्छी तरह से कर सके इसके लिये भवनों के विस्तार एवं नवीनतम मशीनों के मंगवाने की आवश्यकता है। इसके लिये बड़ी राशि की आवश्यकता है। मेरा अनुरोध होगा कि भारत सरकार उसके लिये आवश्यक धन की व्यवस्था करें।

- (5) पेय जल का अभाव : मैं कल ही अपने पटना निर्वाचन क्षेत्र के नगरीय और देहाती क्षेत्रों के कुछ भागों का दौरा कर वापस आया हूँ। पटना नगर के दर्जनों मुहल्लों में पेय जल और बिजली का भारी अभाव है। देहातों में तो स्थिति और भी खराब है। लोगों में कुहराम मचा हुआ है। अगर सरकार ने पटना नगर निगम के जल परिषद् एवं बिहार सरकार को इसके लिये फौरन मदद नहीं

की तो पटना नगर और देहातों में पानी का सवाल पैदा हो जायगा और लोग भीष्ण गर्मी में प्यास से मरने लगेंगे।

अध्यक्ष महोदय : आज अभी जिक्र हो रहा था कि संसद को विहंगा दृष्टि से सारे भारत की समस्याओं को उठाने का प्रयत्न करना चाहिये। आप तो पटना का ही उठा रहे हैं।

Let us not get into smaller issues. We should be broader and broader. It should concern the whole of India.

हमारा दृष्टिकोण और बड़ा होना चाहिये।

श्री शतीश अप्पबाल : शास्त्री जी बुजुर्ग हैं इनको तो देशव्यापी सवाल रखना चाहिये।

श्री रामाबतार शास्त्री : मैं वही कह रहा हूँ आप सुनिये तो।

6. पटना नगर की नारकीय स्थिति :

पटना नगर की आबादी आठ लाख से अधिक हो चुकी है। परन्तु वहाँ के नगर निगम की आर्थिक स्थिति खराब रहने के कारण वहाँ गन्दगी का साम्राज्य है, मच्छरों के मारे नाकों दम है, लोग सो नहीं पाते सड़कों-गलियों की स्थिति दयनीय है। गंदी बस्तियां बढ़ती जा रही हैं। इसके लिए बनी योजनायें या तो कागज पर हैं या घनाभाव के कारण उनका कार्यान्वयन नहीं हो रहा है। इसके लिए पटना नगर निगम की वित्तीय सहायता मिलनी चाहिये।

7. ग्रामीण विकास योजनाएं : सरकार ने ग्रामों एवं ग्रामीणों के विकास

के लिए बीस सूत्री कार्यक्रम, राष्ट्रीय ग्रामीण नियोजन कार्यक्रम, ट्राइसम योजना, प्रधान मंत्री द्वारा घोषित बेरोजगारों को रोजगार खड़ा करने के लिए बैंकों से 25 हजार रुपये का ऋण देने की योजना तथा अन्य योजनाओं को जन्म दे रहा है। अगर इन योजनाओं का कार्यान्वयन ठीक प्रकार से किया जाय तो ग्रामों एवं ग्रामीणों को लाभ पहुंचाया जा सकता है। परन्तु दुख है कि ये योजनाएँ आम तौर से कागज तक ही सीमित हैं और इन पर खर्च होने वाले अरबों रुपये का दुरुपयोग और घोटाला हो रहा है। इनकी ठीक प्रकार से क्रियान्विति पर विशेष ध्यान देने तथा सबों का सहयोग लेने की आवश्यकता है।

मुझे आशा है मंत्री महोदय “भेंस के आगे बोन बजाई, भेंस रही पगुराई” वाली कहावत चरितार्थ नहीं कर कुछ करेंगे।

अध्यक्ष महोदय : आप सब को तो बोनस दे देते हैं, प्रोडक्शन नहीं भी करा हो तो भी बोनस मिल जाता है लेकिन गाँव वालों को कभी कुछ नहीं मिलता है। यह सारी बातें आपने नहीं कहीं। देहात की बात कहते, न उनको बोनस देते हैं न और कुछ देते हैं।

SHRI PRANAB MUKHERJEE : Sir, Shri Ram Avtar Shastri has covered a very wide range of subjects, from the inadequacy of freedom fighters, pension to the adequacy of mosquito population in Patna. Of course, all these subjects have been covered by my colleagues in-charge of the various Ministries, Home, Health and Rural Development. No doubt, they have put in their suggestions and views.

Only I would like to touch upon one or two points, particularly one point by way of information in regard to self-employment Programme which the hon. Member mentioned. As the hon. Members are aware, the scheme is being administered through the District Industry Centres, DICs. At the initial stage, there were certain problems in regard to implementing the scheme, identifying the persons and, thereafter, identifying the projects for which assistance is to be given from the banks. I had a meeting with the Chief Executives of the Banks. The Minister of Industry was also present there. We have worked out certain procedures. After that, I hope, the smooth flow of institutional finance to these projects would be made available.

In regard to dearness allowance, on an earlier occasion also I mentioned that, it is not my intention not to give dearness allowance. But at the same time we shall have to keep in mind the inflation. The hon. Members have also pointed out on a number of occasions that we must contain the rate of inflation. I am happy to inform the House, as I had the privilege of saying on an earlier occasion while discussing the price situation that it would be our utmost effort to contain the rate of inflation at a single digit, that we have been able to keep the annual rate of inflation at a single digit. On 31st March, 1984, the annual rate of inflation was 8.8 per cent.

SHRI SATISH AGARWAL : It will be a single digit upto 9.8 per cent. Don't worry.

SHRI PRANAB MUKHERJEE : Anyway, one percentage point benefit I have given you. Instead of 9, it has become 8.8. I am talking of wholesale price.

I have made some provision in the Budget in regard to dearness allowance...

SHRI RAM AVATAR SHASTRI (Patna) : The provision is there: you give it.

SHRI PRANAB MUKHERJEE : ...and it would not be possible for me to indicate

just now. I would simply request the hon. Members to wait a little more.

Thank you, Sir.

PROF. N-G. RANGA (Guntur) : What about freedom fighters' pension? You have not said a word.

SHRI PRANAB MUKHERJEE : That is not for me; that is for him.

SHRI RAM AVATAR SHASTRI ; But the money will be given by you.

MR. SPEAKER : The question is :

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1984-85, be taken into consideration."

The motion was adopted.

MR. SPEAKER : We shall now take up Clause-by-Clause consideration of the Bill.

The question is :

"That Clauses 2 to 4 and the Schedule stand part of the Bill."

The motion was adopted.

Clauses 2 to 4 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI PRANAB MUKHERJEE ; Sir, I beg to move :

"That the Bill be Passed."

MR. SPEAKER : Motim moved :

"That the Bill be passed.

PROF. RANGA .

PROF. N G. RANGA : Sir, I have a word to say and that is in support of what the Prime Minister has already advised the administration as well as the Finance Minister and also through an exhortation to the country as a whole that there should be as much of economy as possible in Government administration and Government expenditure. If the Government would only try their best to bring down their expenditure on the administrative side, not on the Plan scheme or anything like that, they would be able to save easily a thousand crores of rupees.

Therefore, I would like to suggest that the Administration should cooperate with the Ministry of Finance and the Ministry of Finance also should discharge its primary and elementary duty of being a watchdog on administration and should see that economy is observed and savings are made to the tune of at least 5-10% because earlier they were aiming at 15% and, in that way, cooperate with the Prime Minister in order to see that we would have enough money for more development, on one side, and also keeping inflation under control.

MR. SPEAKER : The question is :

"That the Bill be passed."

The motion was adopted.

MR. SPEAKER : The House now stands adjourned to reassemble at 11 AM tomorrow. Thank you.

18-22 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, the 18th April, 1984/Chaitra 29, 1906 (S)